

of the staff and, securing maximum possible community participation. An, 'Action Plan' has been drawn up to implement these strategic approaches.

**Blacklisting of M/s. Bhandari Homoeopathic Laboratories, Faridabad**

3463. SHRI NAND KISHORE SHARMA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that M/s. Bhandari Homoeopathic Laboratories, Faridabad was black-listed by Delhi Administration and Union Government last year; and

(b) if so, what are the reasons for which they have again been taken on the list of suppliers for supply of homoeopathic medicines in Government dispensaries ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) and (b) M/s. Bhandari Homoeopathic Laboratories, Faridabad was black-listed by the Municipal Corporation of Delhi and consequently the firm was de-registered by Central Government Health Scheme. The firm was however, re-registered by Central Government Health Scheme after the order black-listing the firm was withdrawn by the Municipal Corporation of Delhi.

**Concessions to Public Schools**

3464. SHRI LAKSHMAN MALLICK : Will the Minister of EDUCATION be pleased to state ;

(a) whether certain public schools which apparently ask for no grant from Government funds but do get indirect aid in the form of cheap land, income tax rebate, out of turn transport facilities plus preference in recruitment etc.;

(b) if so, the details of such schools, recognised or not by the Government ;

(c) whether Government are also aware that these schools charge exorbitantly from parents and pay meagre salaries to their staff and teachers; and

(d) what remedial steps Government propose to take in the matter ?

THE MINISTER OF EDUCATION (SHRI K.C PANI) : (a) Public Schools are generally taken to be those schools which are members of the Indian Public Schools Conference, which is a voluntary association registered as a Society under the Societies Registration Act, 1860. Schools which are members of this Society are eligible for such concessions under Central and Local Laws.

(b) Such schools being members of the Indian Public Schools Conference are recognised by the Board of Examination to which they are affiliated.

(c) Government is aware of the expensive fee structure that exists in these public schools. No complaints have been received that staff and teachers of these Public Schools are paid meagre salaries.

(d) Does not arise.

**Report of Task Force on EDP System**

3465. SHRI AMAL DATTA : Will the Minister of RAILWAYS be pleased to state:

(a) whether the report of the Task Force set up by the Railway Board to examine EDP systems on Indian Railways, perspective plan, has been accepted by Government;

(b) if so, to what extent progress has been made; and

(c) what is the effect on the man-power requirement of Indian Railways giving figures as to how many jobs have already been displaced and how many jobs are going to be declared redundant in future ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) The Task Force to examine the FDP Systems and submit the Perspective Plan for Indian Railways was set up by the Railway Board and its report was accepted by the Railway Board.

(b) As envisaged in the Perspective Plan, four Systems Development Groups

were set up between 1978-1981 to develop system design on Material Management, Financial Accounting, Production Planning and Control, Assets Management, Personnel Management etc. to be implemented on the 4th Generation Computers. These systems are in various stages of development/implementation. New 4th Generation Computers in replacement of the old IBM-1401s have already been installed and are functioning in Integral Coach Factory and South Central Railway. New 4th Generation Computers are under installation on the Central Railway and the Wheel & Axle Plant and are expected to become operational by June, 1985. For the remaining 7 Zonal Railways and 2 Production Units, orders for new computers are expected to be placed in the near future.

A pilot project at Delhi for the computerisation of reservation of berths and seats is likely to be implemented by the end of the year. For freight operations also, a computerised Operations Information System is planned to be developed with the consultancy help from abroad.

(c) The EDP Perspective Plan of the Indian Railways, which has been accepted by the organised Labour Federations (AIRF and NFIR) and cleared by the Ministry of Labour, did not envisage any retrenchment. In fact, no staff have been retrenched as a result of computerisation.

#### Barrage on River Vansadhara

3466. SHRI GIRIDHAR GOMANGO: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Goffa Barrage on river Vansadhara has been completed by the Government of Andhra Pradesh;

(b) if so, the total land and villages submerged due to that Barrage;

(c) if the Neradi Barrage project is cleared what will be the approximate submergence in width and length and the length of the embankment on two sides of the river; and

(d) what will be the fate of the people of the Gunupur Town and Jagannathpur in

Orissa and Batilli in Andhra Pradesh when the backwater of the Barrage block the flow of the nullahs near the towns?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) Yes, Sir.

(b) According to the Project Report for Vamsadhara Stage-I, the land required for submergence and the afflux bunds behind Gotta Barrage is about 186 ha. No village gets submerged.

(c) and (d) The Project Report of Vamsadhara Stage-II indicates the requirement of land to be acquired for submergence and the afflux bunds behind Neradi Barrage as about 685 ha. The project provides for 10.65 kms. of embankment along the main river on the left flank and 10.90 kms along the right flank. In addition, the project also envisages construction of flood protection embankments along the tributaries joining the main river to protect the villages of Jagannathpur and Bathili. Back water studies for the revised design flood have not yet been carried out by Andhra Pradesh to ascertain the impact of the project at Gunpur Town.

#### Distribution of Computers to Schools and Colleges Free of Cost

3467. SHRI VIJAY PATIL: Will the Minister of EDUCATION be pleased to state:

(a) whether the Education Ministry has distributed small computers to schools and colleges free of cost;

(b) if so, the number of schools and colleges so selected and their State-wise distribution; and

(c) number of computers to be provided during the next financial year to the educational institutions?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) and (b) The Department of Electronics, in collaboration with the Ministry of Education, has launched a Pilot Project for introducing Computer Literacy and Studies in 250 higher secondary